

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No. 2649
TO BE ANSWERED ON 21st DECEMBER, 2021**

ESTABLISHMENT OF PSA OXYGEN PLANTS

2649. SHRI ANAND SHARMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of Pressure Swing Adsorption (PSA) oxygen plants established from January 2020 to till date, including date of installation and status as to whether functional or not;
- (b) the details of funds allocated and released for setting up such oxygen plants in FY 2020-21 and FY 2021-22 as on date;
- (c) whether Government has met its deadline of installing an additional 59 plants by April 2021 and 80 such plants by May 2021; and
- (d) if so, the details thereof and, if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): The Government has sanctioned 1563 Pressure Swing Adsorption (PSA) oxygen generation plants of which 1463 have been commissioned. These include 1225 PSA plants which have been installed and commissioned under PMCARES Fund in every district of the country. Additionally 338 PSA Plants are set up by PSUs of Ministry of Petroleum & Natural Gas, Ministry of Power, Ministry of Coal, Ministry of Railways etc till date.

An amount of Rs.24.46 crore has been released in the year 2020-21 and an amount of Rs.368.04 crore has been released in the year 2021-22 (till date) to vendors for setting up of PSA plants under PM-CARES fund.
